NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY - MEMBER - JUDICIAL : TCP/24/2016 PETITION NUMBER NAME OF THE PETITIONER(S) : Sulochana & 2 Others : M/s Arunodhaya Enterprises Ltd & 6 Others NAME OF THE RESPONDENT(S) UNDER SECTION : 397/398 SIGNATURE S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM

Rajasekhan UK consult@nslaw.in

95001 53344

Counsel for R1, R2 & R4

ORDER

Counsel representing both the parties are present and they prayed time for making submissions. At request, time is enlarged. Put up on 19.09.2017 at 10.30 A.M.

> (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)